

SPECIAL BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/6(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	KONARKA INDUSTRIES VS B.E. PUMPS PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Sushil Kumar Singhania, Adv.] For the Operational Creditor
Ms. Kalpana Singania, Adv.]

ORDER

1. Ld. Counsel for the Operational Creditor present. None for the Respondents.
2. Ld. Counsel for the Operational Creditor submits that paper publications have been made as directed on the earlier occasion vide order dated 01.02.2023. None appears on behalf of the Respondent and earlier occasions also none appears for the Respondents, therefore, the Respondents are set *ex parte*.
3. List the matter on **11.10.2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)